

Higher Secondary School, Dharam-pura, Delhi and its management.

(c) The question does not arise as rule 98(4) does not apply to release of grant to Government aided minority schools.

(d) Under Rule 16 of the Delhi School Education Rules, 1973 no school is entitled to grant-in-aid unless its Managing Committee gives an undertaking in writing that it shall comply with the provision of the Delhi School Education Act and Rules framed thereunder and such instructions as may be issued from time to time by the Director with regard to the grant-in-aid. The Management of the Jain Girls Higher Secondary School, Dharampura, Delhi has refused to adjust the surplus peon as absorbed against the vacancy and hence approval was not accorded to the appointment of the peon by the Management for the purpose of release of grant-in-aid and accordingly, no grant-in-aid has been released in this regard.

Coal Depot in Paschim Puri, New Delhi

60. SHRI CHITTA BASU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the DDA provided plot for a coal depot in Paschimpuri, New Delhi-63 and if so, the details thereof; and

(b) whether licencee can use this plot to start or can make provision to start other business alongwith its use for residential purposes?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Delhi Development Authority have informed that three sites, each measuring 125 square yards, have been allotted in Madipur Paschimpuri Scheme but none in Paschimpuri Residential Scheme.

(b) No, Sir.

Tiger Project and their Population

61. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) the number and names of tiger projects working at present in the country;

(b) whether the population of the tigers have shown any rise as a result of these projects; and

(c) what further measures are proposed to increase the number of tiger projects and effect improvements in the existing project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) There are, at present, 11 tiger reserves under the Project Tiger scheme. The names of these tiger-reserves are as under:

(1) Manas Tiger Reserve (Assam).

(2) Kanha Tiger Reserve (Madhya Pradesh).

(3) Corbett Tiger Reserve (Uttar Pradesh).

(4) Bandipur Tiger Reserve (Karnataka).

(5) Similipal Tiger Reserve (Orissa).

(6) Melghat Tiger Reserve (Maharashtra).

(7) Ranithambhore Tiger Reserve (Rajasthan).

(8) Palamau Tiger Reserve (Bihar).

(9) Sunderbans Tiger Reserve (West Bengal).

(10) Periyar Tiger Reserve (Kerala).

(11) Sariska Tiger Reserve (Rajasthan).

(b) Yes, Sir. The population of tigers, as a result of these projects, has shown a considerable increase. Whereas in 1972, the population of tigers in 9 tiger reserves was only 268, in 1979 it has increased to 711 in 11 tiger reserves.

(c) Due to the change in the pattern of financial assistance to the concerned States, from 100 per cent to 50:50 sharing basis, and the limitation of funds provided for the Project Tiger, as Central share of assistance, there is, at present, no probability of extending the scope of Project Tiger to new areas. Regarding the measures proposed to effect improvement in the existing project parts, the scheme, at present, is in full swing in all the Core areas. However, during the 6th Five Year Plan, the emphasis would be to afford complete protection to the buffer-areas within the reserves by taking suitable steps such as strengthening of fire-protection and anti-poaching measures, amelioration of habitat and elimination of adverse human interference.

Establishment of Urdu Academy at Delhi

62. SHRI AHMED M. PATEL: Will the Minister of EDUCATION be pleased to state:

(a) what is the progress in regard to establishing Urdu Academy in Delhi; and

(b) when the final decision is likely to be taken in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b) The establishment of an Urdu Academy in Delhi has been accepted in principle. The proposal is being progressed further in consultation with all concerned. It will be difficult to indicate any time limit in this regard.

News Item 'Molest Girls, get Promotion'

63. SHRI K. P. SINGH DEO:
SHRI JHARKHANDE RAI:
SHRI S. M. KRISHNA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in 'Hindustan Times' dated 11th May, 1980 under the heading 'molest girls, get promotion' which tells the sordid tale of a harijan tele-

phone operator being molested while on duty by the Assistant Engineer;

(b) whether a full inquiry into the matter has been made; and

(c) if so, the findings thereof and what punishment has been given to the culprit in this case?

THE MINISTER OF COMMUNICATIONS (SHR C. M. STEPHEN): (a) Yes. The News item was pursued and a re-joinder was issued through the Information Officer (P&T), PIB which appeared in Hindustan Times dated 16-5-80.

(b) and (c) The case of molestation was enquired into and no *prima-facie* case has been established.

Harassment to Farmers at Procurement Time

64. SHRI K. P. SINGH DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that at the time of procurement the farmers are harassed by F.C.I. officials while grading their crop;

(b) if so, what additional precautions Government have contemplated to ensure that such harassments are not there during the current rabi produce procurement; and

(c) how many officials were punished during the last 3 years for causing difficulties to farmers or extracting bribes for grading under crops for procurement?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No such complaint has been received during the current rabi marketing season. However, some complaints of harassment to the farmers were received last year which, on investigation, were found to be either exaggerated or baseless.

(b) Special squads at the level of Regional/Zonal and Head Office have been formed for surprise visits to